

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 37
ANSWERED ON 04/02/2025**

BASIC AMENITIES ALONG NATIONAL HIGHWAYS

***37. SHRI CHAMALA KIRAN KUMAR REDDY:
SHRI EATALA RAJENDER:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether easy access to clean public toilets for all - including men, women, persons with disabilities and transgender people is a basic right and essential part of human dignity and though public toilets are built near every toll plaza in the National/State Highways in the country including Telangana and Uttar Pradesh, general public seldom find them maintained and accessible;**
- (b) whether States and Union Territories have an important duty to not only provide easy access to clean washrooms and drinking water to all regardless of their sex or gender but also ensure that these restrooms are maintained throughout the year;**
- (c) if so, the details thereof and the steps being taken in this direction along with the funds sanctioned/spent for the purpose till now, State-wise; and**
- (d) if not, the reasons therefor?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. *37 FOR REPLY ON 04.02.2025 REGARDING BASIC AMENITIES ALONG NATIONAL HIGHWAYS

(a): So far as construction of public toilets near toll plazas of National/State Highways are concerned, as per information provided by the Ministry of Road Transport and Highways (MoRTH), as a part of Swachh Bharat Mission, separate toilet blocks for males/females toilets are being constructed near/at the toll plazas on project stretches under the jurisdiction of National Highways Authority of India (NHAI) since 2015. Further, in order to empower people to report any issues on highway (including toilets/ public convenience) RajmargYatra application has been recently developed for use by National Highway users.

In addition to above, NHAI as part of its internal mechanism and to work on improving condition of public conveniences has recently provisioned the module for toilet cleanliness in NHAI One application, wherein the toilets are to be inspected on the regular basis and AI tools are used to confirm their cleanliness. Over 1300 Toilet Blocks have been registered on NHAI One application for monitoring of their cleanliness.

Further, the Schedule-II of the contracts of the tolling agencies specifies in detail the Service Level Agreement (SLA) requirement for maintenance of toilet facilities failing which a penalty of Rs.1,00,000/- per default per month can be levied by Authority. Till date penalty of approx. Rs.46 lakhs have been imposed on the tolling agencies.

It is further added that NHAI, through National Highways Logistics Management Limited (NHLML) envisions development of Wayside Amenities (WSAs) at approximate intervals of 40-60 km along National Highways and Expressways. Public toilets have been provisioned as mandatory facility on these Wayside Amenities. Currently, 455 WSAs have been awarded across the country and 90 WSAs are operational along National Highways/Expressways. The

State-Wise number of 455 WSA where Public Toilets is proposed is at Annexure-I.

The construction of toilets is either done as part of the original scope of the civil contracts for highway development or as Change of scope order and is booked as part of highway development project.

(b) to (d): Ministry of Housing and Urban Affairs (MoHUA) has informed that sanitation is a State subject under 7th schedule of the Constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. Ministry of Housing and Urban Affairs supplements the efforts of States/ULBs through the Swachh Bharat Mission-Urban (SBM-U) by providing policy directions, financial and technical support to deal with various issues related to sanitation. To ensure comprehensive planning and sustainability of any toilet infrastructure, MoHUA has issued advisory on community and public toilets wherein a Gender (especially women) needs checklist has been provided. Under SBM-U, 67.57 lakh Individual Household Latrines (IHHLs) and 6.52 lakh Community/Public Toilets (CT/PTs)/Urinals have been constructed as on 31.12.2024. State-wise details of funds allocated/released for construction of toilets under SBM-U is at Annexure-II.

Department of Drinking Water and Sanitation, Ministry of Jal Shakti has informed that the Department has already instructed State Governments to construct Community Sanitary Complexes (CSCs) in public places, market place, tourist place, highways, bus stands, etc. Gram Panchayats own the ultimate responsibility for Operation and Maintenance (O & M) of these complexes. 2.51 lakh Community Sanitary Complexes have been constructed so far under the Swachh Bharat Mission-Grameen (SBM-G) since 2014-15.

Sanitation is State subject. Government of India provide financial and technical support in implementation of SBM(G). SBM(G) was launched on 2nd October, 2014 with the aim to eliminate open defecation in rural areas by 2nd October, 2019. All the villages of the country declared themselves Open Defecation

Free (ODF) by 2nd October, 2019. Having achieved the ODF status, SBM(G) Phase-II is being implemented during the period from 2020-21 to 2025-26 with the aim to sustain ODF status and Solid and Liquid Waste Management (SLWM). Under SBM(G), 11.80 crore IHHLs already constructed since 2.10.2014. State/UT-wise, funds released under SBM(G) are at Annexure-III.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Starred Q.No. *37 to be answered on 04.02.2025 regarding basic amenities along National Highways

State-wise details of wayside amenities

S. No.	States	Number of WSAs proposed
1.	Andhra Pradesh	34
2.	Assam	8
3.	Bihar	4
4.	Chhattisgarh	4
5.	Gujarat	45
6.	Haryana	48
7.	Himachal Pradesh	2
8.	Jammu and Kashmir	20
9.	Jharkhand	5
10.	Karnataka	17
11.	Kerala	4
12.	Madhya Pradesh	48
13.	Maharashtra	19
14.	Manipur	8
15.	Meghalaya	2
16.	Odisha	11
17.	Punjab	35
18.	Rajasthan	58
19.	Tamil Nadu	22
20.	Telangana	4
21.	Uttar Pradesh	44
22.	Uttarakhand	3
23.	West Bengal	10
	Grand Total	455

Annexure-II

Annexure referred to in reply to part (b) to (d) of the Lok Sabha Starred Q.No. *37 to be answered on 04.02.2025 regarding basic amenities along National Highways

Details of funds allocated/released for construction of toilets under SBM-U

(Rs in Crores)

S. No.	States	Mission Allocation for toilet construction		Details of funds released for toilet construction	
		SBM-U (2014-2021)	SBM - U 2.0 (2021-2026)	SBM-U (2014-2021)	SBM - U 2.0 (2021-2026)
1	Andhra Pradesh	212.03	47.10	208.06	20.30
2	Andaman and Nicobar	0.53	0.50	1.00	0.13
3	Arunachal Pradesh	13.75	1.00	13.51	0.42
4	Assam	84.26	14.20	84.26	3.54
5	Bihar	237.17	37.90	185.24	0.16
6	Chandigarh	2.98	3.30	3.08	0.83
7	Chhattisgarh	175.16	19.10	179.76	3.05
8	Dadra Nagar Haveli and Daman & Diu	1.72	1.10	1.04	0.00
9	Delhi	55.31	10.00	30.23	0.00
10	Goa	3.69	2.90	2.74	1.16
11	Gujarat	194.78	83.00	196.93	14.95
12	Haryana	67.28	28.50	57.06	0.00
13	Himachal Pradesh	14.92	2.20	14.16	0.55
14	Jammu and Kashmir	106.32	10.30	75.87	2.57
15	Jharkhand	113.49	25.60	75.47	0.00
16	Karnataka	202.66	76.10	198.83	0.00

17	Kerala	72.15	51.40	31.67	4.11
18	Ladakh	-	0.70	-	0.18
19	Madhya Pradesh	358.21	64.70	354.97	9.44
20	Maharashtra	417.47	163.80	396.18	40.95
21	Manipur	47.74	2.50	46.97	0.63
22	Meghalaya	5.98	1.90	5.05	0.48
23	Mizoram	18.16	1.80	23.53	0.45
24	Nagaland	26.78	8.17	26.48	2.04
25	Odisha	195.15	22.60	108.76	9.75
26	Puducherry	8.35	1.45	5.66	0.58
27	Punjab	87.11	33.50	72.91	15.69
28	Rajasthan	260.74	54.90	207.43	23.49
29	Sikkim	2.69	0.50	2.89	0.13
30	Tamil Nadu	277.54	112.50	281.22	71.56
31	Telangana	153.55	43.90	104.11	6.48
32	Tripura	68.77	3.10	27.18	0.00
33	Uttar Pradesh	553.31	143.40	540.59	31.94
34	Uttarakhand	31.89	9.80	41.84	0.00
35	West Bengal	340.15	93.80	199.41	23.45

***funds in excess to mission allocation are released from floating fund.**

Annexure-III

Annexure referred to in reply to part (b) to (d) of the Lok Sabha Starred Q.No. *37 to be answered on 04.02.2025 regarding basic amenities along National Highways

State/UT-wise details of funds released under SBM(G)

State/UT-wise, Centre share released under SBM(G) during last 4 years and current year(Upto 27.01.2025)						
Rs. In crore						
Sr. No.	State/UT Name	2020-21	2021-22	2022-23	2023-24	2024-25
1	A & N Islands	7.07	0.00	0.28	0.75	1.60
2	Andhra Pradesh	212.27	58.26	147.03	0.00	7.66
3	Arunachal Pradesh	15.28	4.10	14.72	15.81	3.71
4	Assam	276.81	256.78	214.45	389.77	24.95
5	Bihar	88.56	128.01	711.49	700.00	166.50
6	Chhattisgarh	68.43	0.00	177.54	83.98	0.00
7	D & N Haveli and Daman & Diu	1.65	0.00	0.00	0.00	0.00
8	Goa	0.23	15.32	25.19	19.61	0.00
9	Gujarat	312.56	171.37	53.63	109.61	150.00
10	Haryana	80.60	29.95	0.00	0.00	25.00
11	Himachal Pradesh	23.62	41.95	38.28	42.00	22.09
12	J&K	24.89	120.00	116.79	241.33	122.50
13	Jharkhand	153.31	0.00	70.03	50.00	0.00
14	Karnataka	126.31	0.00	155.84	42.34	53.83
15	Kerala	103.73	5.66	74.00	0.00	0.00
16	Ladakh	2.71	3.56	1.28	5.75	2.55
17	Lakshadweep	0.00	0.00	1.94	0.00	0.00
18	Madhya Pradesh	291.48	334.48	184.56	113.39	121.05
19	Maharashtra	276.75	0.00	0.00	110.45	115.82
20	Manipur	17.51	12.09	12.86	0.00	0.00
21	Meghalaya	65.41	36.56	16.57	20.81	0.00

22	Mizoram	14.05	13.22	9.84	5.00	4.42
23	Nagaland	22.17	9.01	19.72	31.07	13.79
24	Odisha	58.92	0.00	0.00	46.52	74.61
25	Puducherry	0.11	0.00	0.00	0.00	0.00
26	Punjab	65.94	0.00	42.05	54.81	0.00
27	Rajasthan	229.26	275.93	288.78	69.43	73.35
28	Sikkim	6.15	4.49	5.79	6.66	3.70
29	Tamil Nadu	162.89	0.00	78.48	239.74	75.00
30	Telangana	46.86	0.00	0.00	14.18	0.98
31	Tripura	24.33	17.14	28.28	35.79	18.80
32	Uttar Pradesh	800.32	370.59	910.23	2506.71	458.29
33	Uttarakhand	50.69	14.25	37.29	63.75	4.86
34	West Bengal	261.31	135.45	406.01	720.00	0.00
	Total	3892.18	2058.15	3842.95	5739.25	1545.06
